

Government of India
Ministry of Social Justice & Empowerment
Department of Empowerment of Persons with Disabilities (Divyangjan)

RAJYA SABHA
UNSTARRED QUESTION NO. 2853
TO BE ANSWERED ON 12/08/2026

Implementation of the UDID Project

2853. Shri Mansoor Ali Khan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the State-wise/UT-wise number of Unique Disability ID (UDID) applications received, issued, rejected and pending since 2021;
- (b) the State-wise/UT-wise grant-in-aid released for the Unique Disability Identification Project component of Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA) in each year since 2021;
- (c) the average processing time for a UDID application, State-wise/UT-wise and the stagewise pendency on the portal as on date; and
- (d) the steps taken to improve the functioning of the UDID portal and to enhance central grant support for reducing pendency?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B. L. VERMA)

(a) The Unique Disability ID (UDID) project is a flagship initiative of the Department of Empowerment of Persons with Disabilities (Divyangjan), Ministry of Social Justice & Empowerment, Government of India wherein the hospitals authorized by the respective State/UT Governments are onboarded for the assessment of disabilities and issuance of disability certificates/UDID cards based on the type and nature of disability. The State/UT-wise number of Unique Disability ID (UDID) applications received, issued, rejected and pending as on 05.08.2026 since 2021 is enclosed at Annexure-I.

(b) The State-wise/UT-wise grant-in-aid released for the Unique Disability Identification Project component of Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA) as on 05.08.2026 since 2021 is enclosed at **Annexure-II**.

(c) The average processing time for a UDID application, State-wise/UT-wise and the stagewise pendency on the portal as on 05.08.2026 are enclosed at **Annexure-III** and **Annexure-IV** respectively.

(d) The following steps have been taken to improve the functioning of the UDID portal and to enhance central grant support for reducing pendency are given below:

(i) A new version of the UDID Portal was launched on 06.05.2024 with enhanced security features, improved user experience and additional self-service functionalities.

(ii) The UDID database has been integrated with the Aadhaar database to prevent the issuance of duplicate UDID cards.

(iii) Aadhaar OTP-based authentication for generation of UDID cards by the Card Issuing Authority has been implemented to prevent the issuance of fake or fraudulent UDID cards.

(iv) A Self-Service Dashboard has been introduced to enable Persons with Disabilities (PwDs) to avail various services online, such as issuance of duplicate UDID cards in case of loss, surrender of cards, and updating of name, address, mobile number and e-mail ID, without visiting hospitals.

(v) The Revised Guidelines for Assessment of Disability were notified in the Gazette on 14.03.2024 to streamline and standardize the disability assessment process.

(vi) A special saturation drive for issuance of UDID cards has been launched in the 112 Aspirational Districts identified by NITI Aayog.

(vii) Financial assistance for awareness generation, procurement of Information Technology Infrastructure, digitization of manual disability certificate and hiring of State Coordinator is provided to the States/UTs by the Central Government under the UDID sub-scheme.

Annexure I

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 2853 to be answered on 12.08.2026 regarding “Implementation of the UDID Project”

Sr. No.	State/UT	Total application received	Number of UDID Card generated	Application rejected	Pending application
1	Andaman And Nicobar Islands	3501	2774	134	275
2	Andhra Pradesh	875777	838170	2960	13101
3	Arunachal Pradesh	4081	3596	34	429
4	Assam	286455	186079	37193	15811
5	Bihar	835590	600961	35334	138040
6	Chandigarh	11320	7783	460	1111
7	Chhattisgarh	108205	103295	1390	1132
8	Delhi	201441	105077	41129	28571
9	Goa	14925	11328	1424	955
10	Gujarat	279060	260586	5211	11464
11	Haryana	314266	195002	69665	23860
12	Himachal Pradesh	80567	64033	1451	12881
13	Jammu And Kashmir	283495	197912	54639	15832
14	Jharkhand	259395	197483	15349	30463
15	Karnataka	728300	542987	77764	50654
16	Kerala	341559	261139	22359	36329
17	Ladakh	4047	3958	4	84
18	Lakshadweep	741	624	11	2
19	Madhya Pradesh	458156	402819	16396	18510
20	Maharashtra	1336265	951983	113465	118862
21	Manipur	18158	13797	357	3749
22	Meghalaya	13790	13469	188	80
23	Mizoram	5239	4800	23	410
24	Nagaland	4065	3564	16	482
25	Odisha	865329	552496	106999	39152
26	Puducherry	13161	11570	710	681
27	Punjab	237977	164635	29250	7208
28	Rajasthan	557383	407127	15651	28869
29	Sikkim	4343	4143	77	112
30	Tamil Nadu	780179	714472	15236	18345
31	Telangana	535250	431820	5968	42459
32	The Dadra And Nagar Haveli And Daman And Diu	5142	3821	400	578
33	Tripura	43708	42261	225	1167
34	Uttar Pradesh	1502927	1088418	146452	167696
35	Uttarakhand	104703	96409	4385	815
36	West Bengal	444788	271724	2642	133437
	Total	11563288	8762115	824951	963606

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 2853 to be answered on 12.08.2026 regarding “Implementation of the UDID Project”

(Amount in Lakhs)					
State/UT	2021-2022	2022-2023	2023-2024	2024-2025	2025-2026
Andaman And Nicobar Islands	4.50	8.04	6.00	6.50	4.38
Andhra Pradesh	6.00	5.00	6.00	5.20	7.10
Arunachal Pradesh	23.25	6.00	3.00	6.00	6.00
Assam	6.70	7.13	3.00	4.00	9.44
Bihar	59.36	5.00	6.00	6.30	
Chandigarh		6.75	4.37	6.30	6.58
Chhattisgarh	6.50				0.80
Delhi	5.87			6.00	6.29
Goa	5.29	4.28	6.00	1.00	
Gujarat	12.29	3.00	3.00	3.00	12.75
Haryana	36.00	6.00	3.00	4.43	6.72
Himachal Pradesh					
Jammu And Kashmir		4.57	5.78	3.15	6.45
Jharkhand		16.00			
Karnataka			8.49	3.00	5.41
Kerala	41.82		3.00	6.23	6.30
Ladakh	6.00	3.00			
Lakshadweep					
Madhya Pradesh	6.00				
Maharashtra					
Manipur		3.00	5.66		7.18
Meghalaya		18.00	6.00	3.00	3.30
Mizoram	14.19				
Nagaland	3.50	6.00	6.00	4.00	5.00

Odisha	9.00	3.65	6.00	4.00	2.00
Puducherry	4.07				
Punjab	6.00	4.00		2.70	6.78
Rajasthan	26.63		5.09		3.15
Sikkim	6.00	3.00	2.91	3.00	9.30
Tamil Nadu	9.00	6.00	7.50	3.00	5.38
Telangana	59.96	5.67	3.00		0.94
The Dadra And Nagar Haveli And Daman And Diu					3.06
Tripura		15.82		3.52	4.38
Uttar Pradesh		9.76	33.70	1.20	7.83
Uttarakhand	6.00	3.00	6.00	3.15	6.15
West Bengal		6.00			
Total	363.93	158.67	139.50	88.68	142.67

Annexure-III

Annexure referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 2853 to be answered on 12.08.2026 regarding “Implementation of the UDID Project”

Sr. No.	Name of State/UT	Average days taken to issue UDID card
1	Andaman And Nicobar Islands	635
2	Andhra Pradesh	12
3	Arunachal Pradesh	37
4	Assam	158
5	Bihar	106
6	Chandigarh	213
7	Chhattisgarh	142
8	Delhi	263
9	Goa	184
10	Gujarat	181
11	Haryana	168
12	Himachal Pradesh	185
13	Jammu And Kashmir	147
14	Jharkhand	104
15	Karnataka	232
16	Kerala	360
17	Ladakh	30
18	Lakshadweep	431
19	Madhya Pradesh	253
20	Maharashtra	202
21	Manipur	174
22	Meghalaya	252
23	Mizoram	4
24	Nagaland	68
25	Odisha	242
26	Puducherry	75
27	Punjab	131
28	Rajasthan	44
29	Sikkim	20
30	Tamil Nadu	259
31	Telangana	32
32	The Dadra And Nagar Haveli And Daman And Diu	83
33	Tripura	185
34	Uttar Pradesh	152
35	Uttarakhand	92
36	West Bengal	144

Annexure referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 2853 to be answered on 12.08.2026 regarding “Issuance of Unique Disability Identity (UDID) cards”

Stages of pending applications as on 06.08.2026							
Sr. No.	State/UT	Applicati on submitte d	Applicati on verified	Disability assesseme nt specialist assigned	Specialist recommendati on submitted	Medical board assigne d	Medical board recommendati on submitted
1	Andaman And Nicobar Islands	118	3	143	0	0	15
2	Andhra Pradesh	11194	950	177	3	3	816
3	Arunachal Pradesh	260	130	34	0	1	15
4	Assam	7404	579	7360	4	15	480
5	Bihar	97058	3024	35937	85	118	2976
6	Chandigarh	809	45	245	1	2	31
7	Chhattisgarh	622	97	201	14	8	214
8	Delhi	24169	1027	3182	17	29	218
9	Goa	845	5	16	0	0	86
10	Gujarat	8185	1161	4422	56	100	1731
11	Haryana	15440	252	7878	20	44	271
12	Himachal Pradesh	6984	580	6464	20	83	347
13	Jammu And Kashmir	5662	266	10244	1	10	180
14	Jharkhand	17813	3659	8702	44	35	549
15	Karnataka	43182	2248	6664	358	234	1526
16	Kerala	34651	934	203	68	78	515
17	Ladakh	43	24	27	0	0	9
18	Lakshadweep	2	1	0	0	0	0
19	Madhya Pradesh	14310	1802	2262	169	62	885
20	Maharashtra	89899	13262	12098	1593	525	4230
21	Manipur	735	297	3507	3	15	43
22	Meghalaya	75	8	2	0	1	3
23	Mizoram	308	52	4	1	1	61
24	Nagaland	208	235	1	0	2	40
25	Odisha	34547	1156	1478	177	140	2022
26	Puducherry	201	28	348	67	2	40
27	Punjab	3983	152	2810	17	58	635
28	Rajasthan	12593	2317	11474	627	1105	772
29	Sikkim	64	24	2	0	2	20
30	Tamil Nadu	10966	1214	3368	233	209	2466
31	Telangana	41216	557	296	58	42	274
32	The Dadra And Nagar Haveli And Daman And Diu	551	26	10	0	4	10

33	Tripura	866	45	187	0	3	78
34	Uttar Pradesh	131326	2073	34285	308	106	2153
35	Uttarakhand	476	83	182	0	4	79
36	West Bengal	122809	3995	4887	109	74	1571
	Total	739574	42311	169100	4053	3115	25361
